## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

## MISCELLANEOUS APPLICATION NO.170/00065/2020

IN

ORIGINAL APPLICATION NO.170/00483/2018

DATED THIS THE 10TH DAY OF FERUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV. SANKAR, MEMBER(A)

D. Venkateswara Rao

....Applicant

(By Shri B.S. Venkatesh Kumar,.... Advocate)

Vs.

Union of India represented by Secretary to Government, Department of Personnel & Training, North Block, New Delhi-110 001. and ors.

....Respondents

(By Shri V.N. Holla, Sr. Panel Counsel)

## ORDER (ORAL)

## HON'BLE DR. K.B. SURESH, MEMBER(J)

- 1. We heard the learned counsel for both sides. Shri V.N. Holla, learned counsel appears for the respondents and has no objection for the modification of the order in OA.NO.170/00483/2018. MA.65/2020 is allowed. Order may be modified as sought for.
- 2. Registry to issue modified copies to both parties.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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